

HIGH COURT OF JHARKHAND, RANCHI

Memo No. 1358 /Accts.

Dated-09.07.2024

Notice

All the allottees of Chambers in Advocate Blocks 1 & 2 of High Court of Jharkhand are hereby directed to furnish a copy of receipt of payment of license fees made in the notified account of the Court till 16.07.2024 in the office of the undersigned.

A handwritten signature in black ink, appearing to be 'M. S. Singh', with the date '09-07-24' written below it.

Registrar General